

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3617  
ANSWERED ON:18.12.2006  
SMALL SCALE PHARMA UNITS  
Chowdhury Shri Adhir Ranjan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has provided assistance to Small Scale Pharma Units who are to shift from semi-urban areas to implement schedule M and good laboratory manufacturing practices notified by the Government;
- (b) if not, the time by which it is likely to be provided;
- (c) whether the impurity standards of drugs are not provided at subsidized rate to said units by Government organizations; and
- (d) if so, the steps taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENT AFFAIRS (SHRI B.K. HANDIQUE)

(a) & (b) As per information received from Department of Small Scale Industries, financial assistance upto Rs. 1 crore with 15% capital subsidy is available to small scale Pharma units for implementation of Schedule 'M' norms/ modernization under Credit Linked Capital Subsidy Scheme (CLCSS).

(c) & (d) This Department has no information in this regard. As per comments obtained from the Ministry of Health & Family Welfare they have also no information to furnish in this regard.